

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APPEAL NO. 240 OF 2018

Dated: 6th September, 2018

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member**

In the matter of:

**Uttar Haryana Bijli Vitran Nigam Limited & Ors. Appellant(s)
Versus
Power System Operation Corporation Limited & Ors. Respondent(s)**

Counsel for the Appellant(s) : Ms. Ranjitha Ramachandran
Ms. Poorva Saigal
Mr. Pulkit Agrwal

Counsel for the Respondent(s) : -

ORDER

Issue notice to the Respondents returnable on 05.10.2018. Dasti, in addition, is permitted.

List the matter on **05.10.2018.**

**(S. D. Dubey)
Technical Member**
ts/mk

**(Justice Manjula Chellur)
Chairperson**